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- Ministry of Finance [O.M. No. 1(13)/EV/2001]
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- Ministry of Personnel Public Grievances and Pensions [IPS (Fixation of Cadre Strength) Third Amendment Regulations, 2025 Noti. No. G.S.R. 327(E)]
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- Ministry of Commerce and Industry [Public Notice No. 7/2025-26 [Amendment in Foreign Trade Policy 2023]]
- Ministry of Commerce and Industry [Amendment in Notification No. S.O.2938(E) Noti. No. S.O. 2213(E)]
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- Ministry of Finance [Arrests Akshay Kumar Chhabra in illegal trafficking syndicate Press Release 04-04-2025]
- Ministry of Finance [Arrests Dharam Singh Chhoker, Ex- MLA of Samalkha, Panipat under PMLA Press Release 07-05-2025]
- Ministry of Finance [Arrests former Chairman of Shimoga DCC Bank in money laundering case Press Release 09-04-2025]
- Ministry of Finance [Arrets former Managing Director of Karnataka Bhovi Development Corporation under PMLA Press Release 16-04-2025]
- Ministry of Finance [Arrests Main promoter of the M/s Unnati Group company and Key managerial Person under PMLA Press Release 18-04-2025]
- Ministry of Finance [Arrets Subodh Kumar Goel, former Chairman and Managing Director of UCO Bank under PMLA Press Release 19-05-2025]
- Ministry of Finance [Arrests Wahidur Rahman Jainullabudeen under PMLA Press Release 21-03-2025]
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- Ministry of Home Affairs [Chargesheets 3 ISIS/ISJK Linked Accused in 2024 Srinagar Sunday Market Grenade Attack Case Press Release 03-05-2025]
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Bombay Prevention of Fragmentation and Consolidation of Holdings Act, 1947 United Provinces Excise Act, 1910, Goa Private Universities Act, 2020 Tripura State Goods and Services Tax Rules, 2017 Goa Private Universities (Amendment) Act, 2025 Goa Homoeopathy Council (Amendment) Act, 2025 Jharkhand University of Health Sciences Act, 2023 Jharkhand Goods and Services Tax (Amendment) Act, 2025 Karnataka Civil Services (Excise Department Officers And Officials Transfer) Rules, 2025 Maharashtra Prevention of Fragmentation and Consolidation of Holdings (Amendment) Act, 2024 Uttar Pradesh Excise Composite Shops (Settlement of Licences) Rules, 2025

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Chhattisgarh Goods and Services Tax (Second Amendment) Rules, 2025

- Government of Goa, Department of Tourism, Group 'C', Non-Gazetted, Non-Ministerial post, Recruitment Rules, 2025
- Government of Goa, Goa College of Engineering, Group 'A', Gazetted, Non-Ministerial posts, Recruitment Rules, 2025
- Government of Goa, Goa Dental College and Hospital, Group 'A', Gazetted, Non-Ministerial posts, Recruitment Rules, 2025
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- Government of Goa, Town and Country Planning Department, Group 'C', Non-Gazetted, Non-Ministerial posts, Recruitment Rules, 2025
- Government of Goa, Goa College of Pharmacy, Goa General Service, Group 'A', Gazetted, Non-Ministerial posts, Recruitment Rules, 2025
- Bal Bhavan Goa (appointment terms and condition of Service of the staff) Rules, 2025
- Goa (Rules for admission to the Ayurveda Postgraduate Degree Courses of the Goa University) Rules, 2024
- Civil Engineering Assistant, Group C, in the Water Resources Department, Departmental Examination (for confirmation) Rules, 2025
- Pondicherry Municipality Outdoor Media Devices Bye-Law, 2024
- Punjab Civil Services (Amendment) Rules, Volume-I, Part-I, 2025

Tripura State Goods and Services Tax Rules, 2017

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- Delhi Home Guards (Second Amendment), Rules, 2025
- Haryana Goods and Services Tax (Fourth Amendment) Rules, 2019

Haryana Goods and Services Tax (Eighth Amendment) Rules, 2017

- Haryana Goods and Services Tax (Amendment) Rules, 2017
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- Haryana Goods and Services Tax (Amendment) Rules, 2025
- Jharkhand Highways Fee (Determination of Rates and Collection) Amendment Rules, 2025
- Jharkhand Sand Mining Rules, 2025
- Jharkhand Factories (Amendment) Rules, 2025
- Karnataka Civil Services (Excise Department Officers And Officials Transfer) Rules, 2025
- Ladakh Administration, Senior Consultant in the Ladakh Health and Medical Education Department Recruitment Rules, 2025
- Union Territory of Ladakh Rural Development (Subordinate) Services Recruitment (Amendment) Rules, 2025
- The Meghalaya Commissionerate of Food Safety Officers' (Enforcement and Technical and Subordinate Staff) Service Rules, 2025

Punjab Public Service Commission (Group-B) Service (First Amendment) Regulations, 2025

Rajasthan Legislative Assembly Secretariat Staff (Revised Pay) (Amendment) Rules, 2025

Uttar Pradesh Excise Composite Shops (Settlement of Licences) Rules, 2025

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